IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 106
(IB)-1825(PB)/2019

IN THE MATTER OF:
Small Industries Development Bank of India .... Applicant/petitioner
v.
M/s. Radhay Sham Tandon Manufacturing Pvt. Ltd. .... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code (CIRP)

Order delivered on 19.10.2020

CORAM:
SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner -
For the Respondent -

ORDER

No representation on behalf of both the parties.

List the matter on **23.10.2020**.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

19.10.2020
Ritu Sharma